

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1396  
ANSWERED ON:05.03.2010  
DEMAND OF CAPITATION FEES  
Singh Shri Radha Mohan;Singh Smt. Meena

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received complaints against various medical colleges including Balaji Medical College in Chennai regarding demand of capitation fees from the students for admission in the colleges;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof and the action taken by the Government against those found guilty; and
- (e) the further corrective measures taken or proposed to be taken by the Government to stop such practices?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

- (a) & (b) Ministry of Health & Family Welfare has received complaints against Balaji Medical College, Chennai & Sri Rama Chandra Medical College, Chennai regarding demand of capitation fees.
- (c) to (e) No inquiry was conducted by the Ministry of Health & Family Welfare. However, a two member Inquiry Committee set up by Medical Council of India has inter alia suggested that Medical Colleges in the State should secure names of meritorious students from the merit list prepared by the State Government on the basis of common entrance test.